

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

21. C.P.(IB)-4053(MB)/2019

CORAM: SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.03.2020**

NAME OF THE PARTIES:- Ben Line Agencies India Pvt Ltd

V/s

Mercator Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the Petitioner both sides are present and submit that the matter is amicably settled between the parties and filed consent terms. Consent terms taken on record.

Accordingly, Petition dismissed as withdrawn.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)

/RS/